

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 90(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE COMPANY


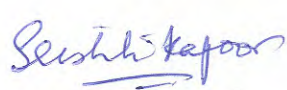
M/s Smt. Smiti Golyan

Vs

M/s. Colorado Chattles Pvt LTd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. **NAME** **DESIGNATION** **REPRESENTATION** **SIGNATURE**

2.	Sh. Sarvesh Raiza	Adv.	Respondents	
2.	Sh. Shobhan Mahanti	Adv.		
3.	Sh. Mohd. Wasim Atram	Adv.		
1.	Ms. Ranjana Roy Gaurai	Adv.	Petitioners	
2.	Mr. Prem Anand	Adv.		
3.	Ms. Sushil Kapoor	Adv.		
4.	Ms. Vasudha Sen	Adv.		

ORDER

For order see C.P. No. 27(ND)/2015.